

SECTION – IX  
IN THE SUPREME COURT OF INDIA  
CIVIL APPEALATTE JURISDICTION

CIVIL APPEAL NO. 2320 OF 2009

CHHANABHAI NANUBHAI PATEL

...APPELLANT

-VERSUS-

MANUBHAI AKHUBHAI PATEL (DEAD) THR. LRS. & ORS.

...RESPONDENTS

OFFICE REPORT

It is submitted to the Hon'ble Court that Mr. A.P. Medh, Advocate is representing legal representative Nos. 1(i) to 1(ii) of deceased respondent No.1 which are also respondent nos, 2 and 3. Service of notice is complete on LR Nos. 1 (iii) & 1 (iv) of deceased respondent No.1 at SLP stage but no one has entered vakalatnama/appearance on their behalf so far.

Counsel for both the parties have not filed statement of case.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 17<sup>th</sup> day of May, 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Hemantika Wahi, Advocate

Mr. A.P. Medh, Advocate

ASSISTANT REGISTRAR

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